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Central Administrative Tribunal
Principal Bench

O.A. No. 1780 of 2000

New Delhi, dated this the 4th July, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. R.S. Raina,
S/o late Shri S.R. Raina,
R/o 299/12, DDA Flats,
Madangir, New Delhi-110062.
2. Shyam Sunder,
S/o late Shri Girrdhari Lal,
R/o 20/1, Pant Nagar,
Janpura Extension, New Delhi-110014.
3. M. Purushothaman,
S/o late Shri Muthukounder,
R/o 983, Sector 3, R.K. Puram,
New Delhi-110022. ... Applicants

(By Advocate: Shri Karan Singh)

Versus

1. Lt. Governor through
the Chief Secretary,
Govt. of NCT of Delhi,
New Delhi.
2. Director,
Directorate of Training &
Technical Education,
'C' Block, Vikas Bhawan,
New Delhi.
3. Principal,
Mira Bai Polytechnic,
Maharani Bagh, New Delhi.
4. Principal,
G.B. Pant Polytechnic,
Okhla, New Delhi.
5. Principal,
Pusa Polytechnic, Pusa,
New Delhi-110012. ... Respondents

(By Advocate: Shri Ashwani Bhardwaj
proxy counsel for Shri Rajan Sharma)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

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2. Respondents' proxy counsel states that applicants' grievances are under active consideration of Respondents and seeks three months for taking a final decision in the matter.

3. Granting Respondents three months from the date of issue of this order, as prayed for by them the O.A. is disposed of accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

karthik